



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA Date: - 22/07/2025
List of Business No: 145

No. 145

MONDAY, 28 JULY, 2025
11.30 A.M.

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. PAPERS TO BE LAID ON THE TABLE

DR. PRAMOD SAWANT, Hon. Chief Minister to lay on the table of the House:
The Annual Report of the Goa Human Rights Commission for the year 2024-2025.

3. POSTPONED CALLING ATTENTION

S/SHRI VIRESH BORKAR, ALTONE D'COSTA AND VIJAI SARDESAI, MLAs,
to call the attention of the Hon. Chief minister/ Minister for Law and Judiciary to the following:

“Attention to the House as regards the change in surname by any person to traditional Goan surnames, so as to claim benefits and erase the distinct Goan identity. The steps the Government has taken in this regard”.

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2025-2026 (DAY-3)

Minister for Transport

Demand No. 13 - Transport
Demand No. 19 - Industries, Trade & Commerce
Demand No. 31 - Panchayats

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1. Cut motions to be moved in separate list and circulated.
 2. Voting on Cut motions and Demands to be taken up as listed.

5. GOVERNMENT BILL - CONSIDERATION AND PASSING

SHRI ROHAN KHAUNTE, Hon.Minister for Tourism to move that The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2025 be taken into consideration.

ALSO to move that the Bill be passed.

ASSEMBLY HALL
NAMRATA ULMAN

PORVORIM-GOA
SECRETARY
25TH JULY, 2025